

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU HELD ON 13.02.2017.

PRESENT: SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER : CP 218/16
 PETITION NUMBER : TP 203/17
 NAME OF THE PETITIONER (S) : APETEAN SOFTWARE INDIA PVT. LTD.
 NAME OF THE RESPONDENT (S) : --
 UNDER SECTION : 391/394

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION ----- REPRESENTATION BY WHOM	SIGNATURE
1.	Mithu ka Bb	Transferor Company (Petitioner)	Rishu ka

Counsel for Petitioner Company is present. She has filed 2 sets of copies. This is a case transferred from the Hon'ble High Court of Karnataka, notices are to go to OL, ROC and RD. Registry is directed to issue notices to them.

Posted to 29.03.2017.


MEMBER (J)


MEMBER (T)